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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

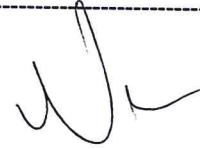
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 06/ 2016	TP 08/ 2016	For clarification	397/ 398	M. Leela & 4 Others Vs Chandra Spinning & Weaving Mills Pvt. Ltd. & 4 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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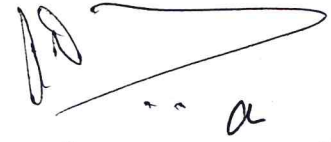
1 NAMAN  
+919962100188

RESPONDENT  
Rb, 785



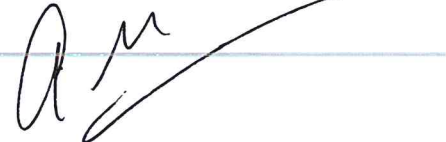
2. R. DM KUMAR  
9986067062

Respondent No.  
329612



3 AARTHI. M  
ANIL

P2



The matter is listed today for hearing. The petitioner No.2 is present in person. Counsel for other respondents are present.

The matter is to be listed on 30.01.2018 to hear on further arguments.



MEMBER (T)



MEMBER (J)